

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6886/2023

(Arising out of impugned final judgment and order dated 24-08-2018 in JA No. 3461/2013 passed by the High Court of Judicature at Allahabad)

CHHABIRAM PAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(DR.K.B.SOUNDER RAJAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE. IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 28-08-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. K. B. Sounder Rajan, AOR (Amicus Curiae)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 18th September, 2023 to enable the Registry
to produce two sets of depositions.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER